

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasena n Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *Sri K V Dhananjay
P. Anjan (90299390)
A.M. Sridharan*

*Counsel for
Petitioners*

Ashok

RESPONDENT/s:

*A. MURALI &
ABHISIT ATUR*

ORDER

Respondents

U. Gh.

Heard Shri K.V Dhananjay, Shri A.M. Sridharan, learned Counsels for Petitioners;
Shri A. Murali with Shri Abhijit Atur, learned Counsels for Respondents.

The learned Counsels for Respondents submitted that they have filed additional documents in support of the case, for which the Learned Counsel for Petitioner has objected for filing documents, without filing I.A. The learned Counsel for Respondents is directed to file I.A, by inter-alia seeking permission of the Tribunal by giving reasons for filing additional documents in support of the case. He is further directed to serve a copy of the I.A alongwith documents, well in advance on the other side of the party.

Post the case on 29/11/2018.

Ashok
MEMBER (T)

U. Gh.
MEMBER (J)

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